

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/4(KB)2023
IA(I.B.C)/1488(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SHREYA BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Nimisha Agarwal, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/1488(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the List of Creditors, which is placed at pages 23 to 26. This application is supported by an affidavit which is placed at page 9 to 10. The List of Creditors is taken on record and, accordingly, this application is allowed and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**